

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 6th Day of December, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

MA No.330/1805/2019 (Restoration Application)
IN
Original Application No.330/271/2015

Paramjeet Singh **Applicant**

By Advocate: **None**

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: **Shri L.P. Tiwari**

O R D E R

None present for applicant. Shri L.P. Tiwari, Advocate is present for respondents.

2. No one is present to pursue the Restoration Application. It appears that applicant is not interested in pursuing this Restoration Application. Accordingly, the Restoration Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)

Member (J)

Sushil